

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 314  
ANSWERED ON MONDAY THE 15<sup>TH</sup> JULY, 2019  
ASHADHA 24, 1941 (SAKA)**

**CSR PROGRAMMES**

**QUESTION**

**\*314. SHRI UNMESH BHAYYASAHEB PATIL:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

**(a) the details of the funds utilised and unutilised along with the major activities/ programmes undertaken by various public sector and private sector companies under Corporate Social Responsibility (CSR) during the last three years in the country, State/UT-wise including Maharashtra;**

**(b) whether some companies utilise CSR funds for their employees, transport facilities, beautification of the area, providing better facilities in schools and hospitals and maintaining public relations;**

**(c) if so, the details thereof; and**

**(d) the steps taken/proposed to be taken by the Government to ensure proper utilisation of CSR funds as per rules?**

**ANSWER**

**THE MINISTER OF FINANCE  
AND CORPORATE AFFAIRS**

वित्त एवं कारपोरेट कार्य मंत्री

**(Smt. NIRMALA SITHARAMAN)**

(श्रीमती निर्मला सीतारामन)

**(a) to (d): A Statement is laid on the Table of the House.**

\*\*\*\*\*

**STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 314\* (14<sup>th</sup> POSITION) FOR 15<sup>th</sup> JULY, 2019 REGARDING CSR PROGRAMMES.**

**(a): As per filings made by companies in the MCA21 registry, details of amount spent on Corporate Social Responsibility (CSR) activities by Public Sector Undertakings (PSUs) and private companies for the financial years 2015-16, 2016-17 and 2017-18 are as under:**

Year of Filing	FY 2015-16		FY 2016-17		FY 2017-18*	
	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
<b>PSU</b>	<b>461</b>	<b>4202.14</b>	<b>407</b>	<b>3285.52</b>	<b>76</b>	<b>1479.33</b>
<b>Non PSU</b>	<b>21603</b>	<b>10325.45</b>	<b>21063</b>	<b>10956.89</b>	<b>3041</b>	<b>6886.02</b>
<b>Grand Total</b>	<b>22064</b>	<b>14527.59</b>	<b>21470</b>	<b>14242.41</b>	<b>3117</b>	<b>8365.35</b>

\*Data upto 20.10.2018

**All data reported by companies on CSR is available on National CSR Data Portal ([www.csr.gov.in](http://www.csr.gov.in)). The State/UT-wise details of CSR expenditure, including Maharashtra, of the companies for the financial years 2015-16, 2016-17 and 2017-18 are at Annexure- I.**

**(b) & (c): Schedule VII of Companies Act, 2013 (Act) enlists areas or activities that may be undertaken by a company as Corporate Social Responsibility (CSR). Rule 4(5) of the Companies (CSR Policy) Rules, 2014 prescribes that CSR projects/programmes/activities that benefit only the employees of a company and their families shall not be considered as CSR activities. As per filings made by companies in the MCA 21 registry, details of Sector-wise spending of Corporate Social Responsibility (CSR) funds by companies for the financial years 2015-16, 2016-17 and 2017-18 are at Annexure - II.**

**(d): The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually filing in MCA21 registry. Government has recently established Centralized Scrutiny and Prosecution Mechanism to monitor CSR compliance by companies. Whenever any violation of CSR provisions is found, letters calling for information are sent. Where non-compliance is established, sanction for prosecution is accorded following due process of law. So far, sanction for prosecution has been accorded in 366 cases for the F.Y. 2014-15 and 5,382 call for information letters have been sent for F.Y. 2015-16. All CSR related offences are compoundable. So far 60 applications for compounding have been made.**

\*\*\*\*\*

## ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 314

<b>STATE/UT-WISE CSR EXPENDITURE</b>			
<b>State/UT(s)</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18*</b>
Andaman And Nicobar	0.55	0.83	0.00
Andhra Pradesh	1256.42	753.3	118.52
Arunachal Pradesh	1.48	23.65	1.2
Assam	167.66	270.14	38.17
Bihar	110.21	100.77	23.85
Chandigarh	5.33	21.89	16.3
Chhattisgarh	240.45	84.65	6.52
Dadra And Nagar Haveli	12.03	7.57	2.28
Daman And Diu	2.43	2.63	5.18
Delhi	488.39	517.37	222.32
Goa	30.54	35.86	29.2
Gujarat	564.45	859.77	376.75
Haryana	374.25	376.43	108.49
Himachal Pradesh	52.39	23.83	8.04
Jammu And Kashmir	107.81	42.69	5.45
Jharkhand	118.67	95.28	26.99
Karnataka	790.92	883.53	596.37
Kerala	147.37	133.03	45.19
Lakshadweep	0.30	0.00	1.87
Madhya Pradesh	186.04	284.65	67.66
Maharashtra	2043.75	2465.51	1430.39
Manipur	6.28	11.92	0.00
Meghalaya	6.52	10.97	0.76
Mizoram	1.07	0.08	0.16
Nagaland	0.96	0.92	0.36
NEC/ Not mentioned	0.00	6.81	0.00
Odisha	623.91	317.01	308.92
Puducherry	6.44	7.51	1.65
Punjab	69.8	75.6	26.62
Rajasthan	503.45	324.81	136.33
Sikkim	1.98	6.83	4.5
Tamil Nadu	631.49	544.58	352.11
Telangana	258.37	245.73	119.98
Tripura	1.47	1.25	1.16
Uttar Pradesh	422.76	321.97	122.6
Uttarakhand	73.15	101.53	37.7
West Bengal	415.88	286.62	157.14
PAN India**	4802.62	4994.89	3964.62
Grand Total	14527.59	14242.41	8365.35

\* On the basis of the filings made by the Companies upto 20.10.2018

\*\* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 314**

<b>SECTOR-WISE CSR EXPENDITURE (IN RS. CRORES)</b>			
<b>Development Sector</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>
<b>Agro Forestry</b>	<b>57.64</b>	<b>43.45</b>	<b>7.5</b>
<b>Animal Welfare</b>	<b>66.66</b>	<b>78.3</b>	<b>16.54</b>
<b>Armed Forces, Veterans, War Widows/ Dependents</b>	<b>11.14</b>	<b>37.08</b>	<b>16.24</b>
<b>Art And Culture</b>	<b>119.08</b>	<b>304.43</b>	<b>212.43</b>
<b>Clean Ganga Fund</b>	<b>32.82</b>	<b>24.37</b>	<b>2.11</b>
<b>Conservation Of Natural Resources</b>	<b>38.19</b>	<b>117.07</b>	<b>144.84</b>
<b>Education</b>	<b>4081.73</b>	<b>4459.68</b>	<b>2705.3</b>
<b>Environmental Sustainability</b>	<b>809.86</b>	<b>1072.34</b>	<b>837.49</b>
<b>Gender Equality</b>	<b>73.24</b>	<b>72.69</b>	<b>11.04</b>
<b>Health Care</b>	<b>2574.2</b>	<b>2468.75</b>	<b>1144.83</b>
<b>Livelihood Enhancement Projects</b>	<b>400.82</b>	<b>514.17</b>	<b>473.11</b>
<b>NEC/ Not Mentioned</b>	<b>1065.23</b>	<b>388.96</b>	<b>0.00</b>
<b>Other Central Government Funds</b>	<b>332.92</b>	<b>417.99</b>	<b>215.66</b>
<b>Poverty, Eradicating Hunger, Malnutrition</b>	<b>1238.87</b>	<b>604.9</b>	<b>421.21</b>
<b>Prime Minister's National Relief Fund</b>	<b>217.23</b>	<b>157.58</b>	<b>60.4</b>
<b>Rural Development Projects</b>	<b>1379.09</b>	<b>1548.95</b>	<b>1066.52</b>
<b>Safe Drinking Water</b>	<b>173.84</b>	<b>145.9</b>	<b>107.86</b>
<b>Sanitation</b>	<b>620.6</b>	<b>420.64</b>	<b>99.64</b>
<b>Senior Citizens Welfare</b>	<b>21.9</b>	<b>26.81</b>	<b>9.47</b>
<b>Setting Up Homes And Hostels For Women</b>	<b>29.11</b>	<b>62.25</b>	<b>54.93</b>
<b>Setting Up Orphanage</b>	<b>17.99</b>	<b>16.27</b>	<b>30.42</b>
<b>Slum Area Development</b>	<b>14.31</b>	<b>51.46</b>	<b>4.7</b>
<b>Socio-Economic Inequalities</b>	<b>75.64</b>	<b>145.83</b>	<b>74.56</b>
<b>Special Education</b>	<b>127.07</b>	<b>164.8</b>	<b>56.81</b>
<b>Swachh Bharat Kosh</b>	<b>325.2</b>	<b>183.83</b>	<b>118.69</b>
<b>Technology Incubators</b>	<b>26.77</b>	<b>23.09</b>	<b>5.2</b>
<b>Training To Promote Sports</b>	<b>138.92</b>	<b>178.53</b>	<b>121.94</b>
<b>Vocational Skills</b>	<b>332.93</b>	<b>372.64</b>	<b>251.54</b>
<b>Women Empowerment</b>	<b>124.59</b>	<b>139.65</b>	<b>94.37</b>
<b>Grand Total</b>	<b>14527.59</b>	<b>14242.41</b>	<b>8365.35</b>

**(On the basis of the filings made by the Companies upto 20.10.2018).**

\*\*\*\*\*